

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

DFR NO. 2352 OF 2014

Dated: 18th March, 2016

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of :

Rajasthan Rajya Vidyut Utpadan Nigam Ltd.Appellant (s)

Versus

Rajasthan Electricity Regulatory Commission & Ors.Respondent (s)

Counsel for the Appellant(s) : Mr. Ramnesh Jerath

ORDER

Counsel for the applicant/appellant seeks four weeks time to remove office objections.

List the matter on **25.04.2016.**

**(I.J. Kapoor)
Technical Member**

ts/dk

**(Justice Ranjana P. Desai)
Chairperson**